

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 27-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 235/2011 (HEARING)		ABRAHAM Vs ANNAIAH REDDY	
2	O.S. 1315/2012 (HEARING) IA/1/2012 IA/2/2012		HARSHA G.V. Vs THE BANGALORE DEVELOPMENT AUTHORITY	SHIVARAMA .A
3	O.S. 23/2013 (HEARING) IA/1/2013 IA/2/2013		PADMA.K.R. Vs THE COMMISSIONER	J. MAMATHA
4	O.S. 97/2014 (HEARING) IA/1/2014 IA/2/2014		B. A. IGNASAPPA @ GANESHAPPA Vs MICO NAUKARARA GRUHA NIRMANA SAHAKARI SANGHA NIYAMITHA REP BY ITS SECRETARY	M.ANANDA
5	O.S. 1083/2014 (HEARING) IA/1/2014		PUSHPA Vs B. N. CHANNABASAPPA	S.JAYA PRAKASH NARAYAN
6	O.S. 1221/2014 (HEARING) IA/1/2014		G.PARVATHAMMA Vs N.JAYARAMAREDDY	H.Y.NAGARAJA AND VASANTH KUMAR B.M
7	O.S. 63/2015 (HEARING) IA/1/2015 IA/2/2015		C.N.KRISHNAMURTHY Vs HARISH	K.V.S
8	O.S. 1043/2015 (HEARING) IA/1/2015		NOOR JAHAN Vs NANJAMMA	BASAVARAJU BELAVANGALA
9	O.S. 167/2017 (HEARING) IA/1/2017		LAKSHMAMMA Vs CHIKKAMMA	KESHAV KUMAR
10	O.S. 537/2017 (HEARING) IA/1/2017 IA/2/2017		H SWAROOP Vs RAMESH GOWDA	M VINAYA KEERTHY
11	O.S. 799/2018 (HEARING) IA/1/2018		DIMPLE R. Vs CHETHANA S.	GOPALA KRISHNA
12	O.S. 405/2019 (HEARING) IA/1/2019		AJAZ PASHA Vs JAIBHUNNISSA ALIAS BABY	C.B. ABDUL SAB

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13	O.S. 1547/2019 (HEARING) IA/1/2019 IA/2/2019		SHARADA ESTATES PRIVATE LIMITED REP BY S. PADMANABHAN Vs SUNDARA RAMA REDDY	ABHINAV R.
14	O.S. 1685/2007 (ARGUMENTS) IA/1/2007		M. BALAPPA Vs MUNICHOWDAPPA	B. C. RAJANNA
15	O.S. 261/2011 (ARGUMENTS)		PATTALAMMA Vs GOWRAMMA	T.S. RAVINDRA KUMAR
16	O.S. 1379/2011 (ARGUMENTS) IA/1/2011 IA/2/2011		G.M KRISHNAPPA Vs THE SECRETARY TO GOVT OF KARNATAKA	H. NAGARAJA
17	O.S. 823/2012 (ARGUMENTS) IA/1/2012		VASUDENDRA SHROFF Vs GOVINDAPPA	K. T. DAKAPPA
18	O.S. 1343/2012 (ARGUMENTS) IA/1/2012		S.KALIYAN REPTD BY POA RAMAMURTHY Vs A.V.SURESH	SADHASHIPPA
19	O.S. 143/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		RAGHAVENDRA Vs VENUGOPAL	NAGARAJ
20	O.S. 1743/2014 (ARGUMENTS) IA/1/2014		ROTARY BANGALORE IT CORRIDOR REP BY RAJIV UNNIKRISHNAN Vs ATHLETICS FEDERATION OF INDIA REP ADILLE J SUMARIWALLA	REGO AND REGO
Cases listed below are adjourned due to Covid 19				
21	O.S. 841/2017 (HEARING) IA/1/2017	29-08-2020	GOVINDARAJU Vs ANANDAMURTHY	SHIVARAMU N
22	O.S. 441/2018 (HEARING) IA/1/2018	29-08-2020	B. UMESH Vs SHIVAPRASAD L	M.S NAGARAJU
23	O.S. 349/2019 (HEARING) IA/1/2019	29-08-2020	P VENUGOPALA REDDY Vs R NAGARATHNAMMA	VINAY T R
24	O.S. 465/2019 (HEARING) IA/1/2019 IA/2/2019	29-08-2020	KEMPAIAH REP BY NARAYANAPPA C Vs LEELA NAYAK	H.L NAGARAJ

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25	O.S. 471/2007 (ARGUMENTS) IA/1/2007	29-08-2020	M. MODEEN Vs V. MUNIKRISHNAPPA	K. V. SHENOY and ANOTHER
26	O.S. 225/2004 (EVIDENCE.)	06-10-2020 (12.00- 1.00 PM)	DODDAGUNDAPPA Vs BASAMMA	D. MANJUNATH J.N.K.
27	O.S. 367/2006 (EVIDENCE.) IA/1/2006 IA/2/2006	06-10-2020 (12.00- 1.00 PM)	MS NANDI INFRASTRUCTURE CARRIDOR ENTERPRISE LTD Vs POWER GRID CORPORATION OF INDIA LTD	MS KING AND PARIRIDAGE
28	O.S. 149/2010 (NOTICE) IA/1/2010	06-10-2020	N. NAGESH KUMAR Vs RAMAIAH	C. GNANENDRA BALLAL and OTHE
29	O.S. 535/2010 (HEARING) IA/1/2010 IA/2/2010 IA/3/2010	06-10-2020	K. SRINIVAS Vs SHANTHAMMA	BHARGAV and ANR.
30	O.S. 1653/2013 (HEARING) IA/1/2013	06-10-2020	R. JAYAPRAKASH Vs ATRIA CONVERGENCE TECHNOLOGIES PVT. LTD. REP BY ITS MD	MS UPASANA ASSOCIATES
31	O.S. 327/2014 (HEARING) IA/1/2014	06-10-2020	ANTHONY SWAMY Vs KAVERAPPA	SRIDHARA.T AND OTHERS
32	O.S. 15/2015 (HEARING) IA/1/2015 IA/2/2015	06-10-2020	MANGALA.A Vs VENKATARAMANAPPA	LAKSHMI PATHI REDDY
33	O.S. 1061/2018 (HEARING) IA/1/2018	06-10-2020	OM BALAJI HOUSING AND INFRA PVT LTD REP BY AMBARKAR BALAJI RAO Vs JAYALAKSHMAMMA	BHAKTHAVACHALA
34	O.S. 1319/2018 (HEARING) IA/1/2018	06-10-2020	PARIMALA RANI REP BY G MAHIL Vs SASIDHARAN PILLAI	D.B. SATISH
35	O.S. 1315/2019 (HEARING) IA/1/2019	06-10-2020	MARUTHI R. Vs V.T. MUNIVENKATAPPA	V. VIJAYASHEKARA GOWDA
36	O.S. 1239/2006 (EVIDENCE.)	06-10-2020	SHIVAPPA Vs VARADAMMA	B.K.BOPAIAH AND ANOTHER

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37	O.S. 541/2011 (EVIDENCE.)	06-10-2020	REVANNA SIDDAPPA Vs S RAGHUNATH	SHIVARAM R.
38	O.S. 635/2012 (EVIDENCE.) IA/1/2012	06-10-2020	M. SRINIVAS REDDY Vs THE NANDI ECONOMIC CORRIDOR ENTERPRISES LTD.	N.R.JAYAPRAKASH
39	O.S. 1497/2012 (EVIDENCE.) IA/1/2012	06-10-2020	KRISHNAPPA.M Vs SOMASUNDAR.M	C.VENKATESH AND OTHERS
40	O.S. 81/2013 (EVIDENCE.) IA/1/2013	06-10-2020	GURAPPA Vs SIDDAPPA	K.H.THIMMAIAH, DIKSHIT ASSOCIATES
41	O.S. 251/2013 (EVIDENCE.) IA/1/2013	06-10-2020	L.NEELAMMA Vs KEMPANNA	M.V.HIREMATH
42	O.S. 577/2013 (EVIDENCE.) IA/1/2013	06-10-2020	SUSAIRAJ.K Vs DEEPAK	H.KANTHARAJA
43	O.S. 841/2016 (EVIDENCE.) IA/1/2016	06-10-2020	L. PANDU Vs CHIKKA MUNIVENKATAPPA	TSA
44	O.S. 917/2016 (EVIDENCE.) IA/1/2016	06-10-2020	L PANDU Vs CHIKKA MUNIVENKATAPPA	RK
45	O.S. 1197/2016 (EVIDENCE.) IA/1/2016	06-10-2020	LALITHA NAGARAJAN REP K M PRADEEP Vs M G SRINIVAS	Nagaiah
46	O.S. 1207/2016 (EVIDENCE.) IA/1/2016	06-10-2020	LALITHA NAGARAJAN REP K.M. PRADEEP Vs H SADASHIVA	Nagaiah
47	O.S. 1219/2016 (EVIDENCE.) IA/1/2016	06-10-2020	LALITHA NAGARAJAN REP K M PRADEEP Vs S MAHADEVASWAMY	Nagaiah
48	O.S. 1405/2016 (EVIDENCE.) IA/1/2016	06-10-2020	Sachin Suresh Vs G S Puttaswamy	Y N Sathyanarayana Rao
49	O.S. 61/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	06-10-2020	SREE MARAMMA DEVI SEVA SAMITHI TRUST REP G PATLAPPA Vs SANJEEVAPPA ALIAS GURUSWAMY	M K SHIVARAJU

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50	O.S. 317/2017 (EVIDENCE.) IA/1/2017	06-10-2020	T SIDDAPPA Vs T SHIVALINGAIAH	
51	O.S. 345/2017 (EVIDENCE.) IA/1/2017	06-10-2020	DHASHARATH Vs G L GIRIBABU	
52	O.S. 347/2017 (EVIDENCE.) IA/1/2017	06-10-2020	GIRYAPPA Vs G K GIRIBABU	
53	O.S. 709/2018 (EVIDENCE.) IA/1/2018	06-10-2020	M. NAGARAJU Vs RAJANNA	K. SREEDHAR
54	O.S. 921/2018 (EVIDENCE.) IA/1/2018	06-10-2020	R SRIRAM Vs R SRINIVAS	YNSR
55	O.S. 927/2018 (EVIDENCE.) IA/1/2018	06-10-2020	CHANDRA S.K Vs GOPAL REDDY	N.M. HANDRAL
56	O.S. 1189/2018 (EVIDENCE.) IA/1/2018	06-10-2020	Y. SRINIVAS Vs K.R. KRISHNA KUMAR	V.B. SHIVAKUMAR
57	O.S. 1335/2018 (EVIDENCE.) IA/1/2018	06-10-2020	ANITA MATHEW Vs R. LAKSHMAN	M.K. BHASKARAI AH
58	O.S. 579/2011 (ARGUMENTS) IA/1/2011 IA/2/2011	06-10-2020	H.J SIWANI Vs NARAYANAPPA	KUMAR and KUMAR ADVOCATES
59	O.S. 151/2008 (OBJECTIONS) IA/1/2008	06-10-2020	SAKAMMA Vs MUNIYAMMA	NAGAI AH